

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 153 OF 2019 IN**  
**DFR NO. 405 OF 2019**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Raichur Sholarpur Transmission Company Limited** .... **Appellant(s)**  
**Vs.**  
**Power Grid Corporation of India Limited & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rakesh Sinha  
Mr. Rahul Bisht

Counsel for the Respondent(s) : Mr. Pallav Mongia  
Mr. Mridul Chakravorty  
Mr. Abhinav Goyal for R-1  
Ms. Ranjitha Ramachandran for R-2  
Mr. Varun K.Chopra  
Mr. Gurtej Pal Singh for R-3  
Mr. Sandeep Bajaj  
Mr. Naman Tandon for R-23

**ORDER**

List the matter on **26.09.2019** for completing the service of notice.

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**